

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

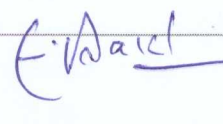
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 06/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 25.09.2019 at Udyog Bhavan, New Delhi

Meeting No. 06 (2019-20) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 25.09.2019 at 04.30 AM in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 90 applications (including 48 deferred cases) were considered by the IMWG, out of which total 35 cases were approved (including 31 *post-facto* approvals), 02 cases technically rejected (denied), 02 cases dropped on request of the applicant firms and remaining 51 cases deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Details of cases (applications)

Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
1	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50019/AM20/	Deferred
2	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50030/AM20/	Approved
3	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50033/AM20/	Approved
4	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50032/AM20/	Approved
5	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50031/AM20/	Approved
6	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50050/AM20/	Deferred
7	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50051/AM20/	Approved
8	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/50073/AM20/	Dropped
9	M/s VAPCO ENGINEERS PRIVATE LIMITED , NAVI MUMBAI	01/21/089/50091/AM20/	Approved
10	M/s HELA SYSTEMS PRIVATE LIMITED , HYDERABAD	01/21/089/50104/AM20/	Approved
11	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/50111/AM20/	Deferred
12	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50116/AM20/	Approved
13	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50118/AM20/	Deferred
14	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE	01/21/089/50120/AM20/	Approved
15	M/s UPL LTD., BANDRA EAST	01/21/089/50117/AM20/	Approved
16	M/s BANGALORE BIOTECH LABS PVT LTD., BANGALORE	01/21/089/50122/AM20/	Approved
17	M/s ROLEX LOGISTICS PRIVATE LIMITED,BANGALORE	01/21/089/50124/AM20/	Approved

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Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
18	M/s ROLEX LOGISTICS PRIVATE LIMITED, BANGALORE	01/21/089/50125/AM20/	Approved
19	M/s KSB MIL CONTROLS LIMITED , THRISSUR, KERALA	01/21/089/50131/AM20/	Rejected
20	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50138/AM20/	Approved
21	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED , CHENNAI	01/21/089/50145/AM20/	Approved
22	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50144/AM20/	Approved
23	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50146/AM20/	Approved
24	M/s CYIENT LIMITED , HYDERABAD	01/21/089/50149/AM20/	Approved
25	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LTD., KARNATAKA	01/21/089/50150/AM20/	Deferred
26	M/s BRAY CONTROLS INDIA PRIVATE LIMITED , TALUK,TAMIL NADU	01/21/089/50158/AM20/	Deferred
27	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50157/AM20/	Approved
28	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50162/AM20/	Rejected
29	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50166/AM20/	Dropped
30	M/s TULSI DYE CHEM PRIVATE LIMITED , BHIWANDI	01/21/089/50167/AM20/	Approved
31	M/s TULSI DYE CHEM PRIVATE LIMITED ,BHIWANDI	01/21/089/50165/AM20/	Approved
32	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI	01/21/089/50168/AM20/	Approved
33	M/s AURO LABORATORIES LTD., , MUMBAI, MAHARASHTRA	01/21/089/50169/AM20/	Deferred
34	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI	01/21/089/50171/AM20/	Deferred
35	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU	01/21/089/50170/AM20/	Deferred
36	M/s KAYNES TECHNOLOGY INDIA PRIVATE LIMITED , MYSORE	01/21/089/50172/AM20/	Deferred
37	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU	01/21/089/50175/AM20/	Deferred
38	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI	01/21/089/50176/AM20/	Approved
39	M/s HLE ENGINEERS PRIVATE LIMITED , NAVSARI,GUJARAT	01/21/089/50177/AM20/	Deferred
40	M/s BALAJI AMINES LIMITED , SOLAPUR	01/21/089/50178/AM20/	Approved
41	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED , COIMBATORE	01/21/089/50179/AM20/	Deferred
42	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50183/AM20/	Approved
43	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50182/AM20/	Approved
44	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50181/AM20/	Approved

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Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
45	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/50186/AM20/	Approved
46	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/50185/AM20/	Approved
47	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50184/AM20/	Deferred
48	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50187/AM20/	Deferred
49	M/s AETHER INDUSTRIES LIMITED GUJARAT	01/21/089/50188/AM20/	Approved
50	M/s ESMECH EQUIPMENT PRIVATE LIMITED , THANE WEST	01/21/089/50189/AM20/	Deferred
51	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50190/AM20/	Approved
52	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50192/AM20/	Deferred
53	M/s UPL LTD. , BANDRA EAST	01/21/089/50191/AM20/	Approved
54	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. ,MUMBAI	01/21/089/50194/AM20/	Deferred
55	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI	01/21/089/50193/AM20/	Deferred
56	M/s FLOWSERVE INDIA CONTROLS PVT LTD , TAMIL NADU	01/21/089/50195/AM20/	Deferred
57	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50196/AM20/	Deferred
58	M/s FINE PAC STRUCTURES PRIVATE LIMITED , PUNE	01/21/089/50199/AM20/	Deferred
59	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/50198/AM20/	Deferred
60	M/s NUBERG ENGINEERING LIMITED , NOIDA	01/21/089/50197/AM20/	Deferred
61	M/s FLOWSERVE INDIA CONTROLS PVT LTD , TAMIL NADU	01/21/089/50200/AM20/	Deferred
62	M/s VISWAAT CHEMICALS LIMITED , MUMBAI	01/21/089/50202/AM20/	Deferred
63	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50204/AM20/	Deferred
64	M/s VISWAAT CHEMICALS LIMITED , MUMBAI	01/21/089/50203/AM20/	Approved
65	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50201/AM20/	Deferred
66	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , GURGAON	01/21/089/50206/AM20/	Approved
67	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50207/AM20/	Deferred
68	M/s HEWLETT PACKARD ENTERPRISE INDIA PVT. LTD. , VILLAGE HSR LAYOUT BEGUR HOB	01/21/089/50205/AM20/	Approved
69	M/s GMM PFAUDLER LTD, GUJARAT	01/21/089/50208/AM20/	Deferred
70	M/s BALAJI AMINES LIMITED , SOLAPUR	01/21/089/50209/AM20/	Deferred
71	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE	01/21/089/50210/AM20/	Deferred
72	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE	01/21/089/50211/AM20/	Deferred
73	M/s MAYURAKSHI EQUIPMENTS (P) LTD. ,	01/21/089/50213/AM20/	Deferred

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Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
	KANPUR, U.P.		
74	M/s SULZER INDIA PRIVATE LIMITED, PUNE	01/21/089/50212/AM20/	Deferred
75	M/s IDEX INDIA PVT. LTD., VADODARA	01/21/089/50214/AM20/	Deferred
76	M/s BANGALORE BIOTECH LABS PVT LTD., BANGALORE	01/21/089/50215/AM20/	Deferred
77	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50216/AM20/	Deferred
78	M/s GMM PFAUDLER LTD, DIST ANAND GUJARAT	01/21/089/50217/AM20/	Deferred
79	M/s L&T VALVES LIMITED, MUMBAI	01/21/089/50218/AM20/	Deferred
80	M/s GMM PFAUDLER LTD, DIST ANAND GUJARAT,	01/21/089/50219/AM20/	Deferred
81	M/s JAGGO OVERSEAS, NEW DELHI	01/21/089/50220/AM20/	Deferred
82	M/s CNC TECHNICS PVT LTD, HYDERABAD, TELANGANA	01/21/089/50221/AM20/	Deferred
83	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	01/21/089/50222/AM20/	Deferred
84	M/s BANGALORE BIOTECH LABS PVT LTD., BANGALORE	01/21/089/50223/AM20/	Deferred
85	M/s FLOWSERVE INDIA CONTROLS PVT LTD, BANGALORE	01/21/089/50224/AM20/	Deferred
86	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED, HUBLI, KARNATAKA	01/21/089/50226/AM20/	Deferred
87	M/s SULZER INDIA PRIVATE LIMITED, PUNE	01/21/089/50231/AM20/	Deferred
88	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	01/21/089/50232/AM20/	Deferred
89	M/s. SULZER INDIA PRIVATE LIMITED., PUNE, MAHARASHTRA	01/21/089/50229/AM20/	Deferred
90	M/s SOLAR INDUSTRIES INDIA LIMITED, NAGPUR, MAHARASHTRA	01/21/089/50227/AM20	Deferred

Note :

(i) **Deferred cases:** Cases which are shown as **deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorisation for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action :** Cases which are shown as **Returned without action** implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as **Denied** implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Issue of export license by DGFT(Hqrs) :** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed post only.
